

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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Monitoring of Foreign Investment under PIS in Indian Companies– M/s Petronet LNG Ltd.-Increase in FPIs Investment limit under Portfolio Investment Scheme from 30% to 40%

The Reserve Bank of India has today notified that the Foreign Portfolios Investors (FPIs) investment limit under Portfolio Investment Scheme in M/s Petronet LNG Ltd. has increased from <u>30% to 40%</u> of its paid up capital. M/s Petronet LNG Ltd. has passed necessary resolutions of its Board of Directors and General Body as required under the FEMA, 1999 and the regulations framed thereunder. The increase is subject to regulation 5(2) of Foreign Exchange Management (Transfer or issue of security by a person resident outside India) Regulations, 2017 dated November 07, 2017, as amended from time to time, and the onus of compliance with the limits prescribed for the company is on the company.

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